NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 513/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.09.2017

NAME OF THE PARTIES:

Manasvi International

V/s.

Neo Corp International Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

SIGNATURE DESIGNATION S. No. NAME 01. Adv. Dakshesh Vyas Advocales for Adv. Akika Gogoi the Applicant ilb Len firmus

2. Adr Sunita Sonaware Adr for ORDERP

TCP No. 513/I&BP/NCLT/MB/MAH/2017

Counsel for the Petitioner as well as the Corporate Debtor are present.

Part heard.

For further hearing after written submissions from both the sides, list this matter on 14.09.2017.

Sd/-

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR Member (Judicial)